

SPECIAL BENCH

ITEM NO.132

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (CAA) No.09/ALD/2023 IN CA (CAA) No.18/ALD/2022
(Second Motion)

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BLUEVIEW SALES PVT. LTD. WITH PASHUPATI POLYTEX PVT. LTD.
UNDER SECTION	230/ 232 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Aman Kumar Dwivedi, Adv. : *For the Petitioner*
Sh. Krishna Dev Vyas, Adv. : *For the ROC*
Sh. Gaurav Mahajan, Proxy for : *For the I.T. Deptt.*
Sh. Krishna Agarwal, Sr. S.C.
Sh. Ajit Kumar Singh, AOL : *For the O.L. Alld.*

ORDER

- 1. In this case, the reports on behalf of the Income Tax Department, ROC, RD and OL have already been filed.**
- 2. Let the matter be adjourned for final hearing before the Regular Bench on 23rd August, 2024.**

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)

18th July, 2024

Kavya Prakash Srivastava
(Stenographer)